

**MC(PIL). No. 2 of 2014**

**In PIL No. 6 of 2013**

**11-7-2014**

**HON'BLE THE CHIEF JUSTICE,  
and HON'BLE MR. JUSTICE S.R.Sen**

Mr. R. Jha, Advocate, present for the petitioner.

Mr. ND Chullai, Sr. GA, assisted by Mrs. NG Shylla, GA, present for the respondents.

List this Misc. Case along with PIL. No. 6 of 2013 on 21-7-2014.

JUDGE  
(Hon'ble Mr Justice S.R.Sen)

CHIEF JUSTICE

S.Rynjah

**MC(WA). No. 57 of 2014**

**11-7-2014**

**HON'BLE THE CHIEF JUSTICE,  
and HON'BLE MR. JUSTICE S.R.Sen**

List before another bench of which one of us  
(Hon'ble Mr. Justice S.R.Sen, J) is not a member.

JUDGE  
(Hon'ble Mr Justice S.R.Sen)

CHIEF JUSTICE

S.Rynjah

**MC(WA). No. of 2014**

**11-7-2014**

**HON'BLE THE CHIEF JUSTICE,  
and HON'BLE MR. JUSTICE S.R.Sen**

List before another bench of which one of us  
(Hon'ble Mr. Justice S.R.Sen, J) is not a member.

JUDGE  
(Hon'ble Mr Justice S.R.Sen)

CHIEF JUSTICE

S.Rynjah

**WA. No. 13 of 2011**

**11-7-2014**

**HON'BLE THE CHIEF JUSTICE,  
and HON'BLE MR. JUSTICE S.R.Sen**

Adjourned at the request of Mr. SD Upadhaya,  
learned counsel for the respondent.

List after 10(ten) days.

JUDGE  
(Hon'ble Mr Justice S.R.Sen)

CHIEF JUSTICE

S.Rynjah

**WA. No. 34 of 2013**

**In WP(C) No. 154 of 2012**

**11-7-2014**

**HON'BLE THE CHIEF JUSTICE,  
and HON'BLE MR. JUSTICE S.R.Sen**

Adjourned at the request of Mr. P.Yobin, learned  
counsel for the appellant.

List after 2(two) weeks.

JUDGE  
(Hon'ble Mr Justice S.R.Sen)

CHIEF JUSTICE

S.Rynjah

WA. No.        of 2014

In WP(C) No. 166 of 2012

11-7-2014

**HON'BLE THE CHIEF JUSTICE,  
and HON'BLE MR. JUSTICE S.R.Sen**

List before another bench of which one of us  
(Hon'ble Mr. Justice S.R.Sen, J) is not a member.

JUDGE  
(Hon'ble Mr Justice S.R.Sen)

CHIEF JUSTICE

S.Rynjah